

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3724
ANSWERED ON:19.12.2005
CERTIFICATION FOR PROCESSED FOOD
Ganesan Shri L.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Ministry's Certification for processed food has been made mandatory;
- (b) if so, whether all such food products have been brought under the ambit of this measure;
- (c) if not, the time by which the Government proposes to compulsorily effect this socially relevant measure; and
- (d) the number of Food Processing units are keen on central certification State-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAJ)

(a) to (d): Ministry of Food Processing Industries does not give certification for processed food. However, quality and safety standards/parameters of processed food products are prescribed under various food related Acts/Orders, primarily under Prevention of Food Adulteration Act, 1954 and Rules made thereunder. The manufacturers of processed food have to comply with these standards/parameters.